

HIGH COURT LEGAL SERVICES COMMITTEE
HIGH COURT OF CHHATTISGARH, BILASPUR

Information Letter

No. : 1589/HCLSC/NLA/2016

Bilaspur, dated : 5../10/2016

To,

The Registrar Genral,
Hon'ble High Court of Chhattisgarh,
Bilaspur.

Sub. : National Lok Adalat on 08-10-2016.

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On subject cited above, as directed, I am to inform you that High Court Legal Services Committee, Bilaspur, is going to organize a **National Lok Adalat on 08-10-2016 (Saturday)** at the High Court premises, Bilaspur from 11.00 a.m. onwards, as approved by Hon'ble the Chief Justice / Patron-in- Chief of Hon'ble High Court of Chhattisgarh, Bilaspur.

Approximately 68 Cases of M.A.C., F A , S. A., W.P.L. will be taken up in the Lok Adalat at Cort Hall No. 7.

Hon'ble the Chief Justice has been pleased to constitute one Lok Adalat as shown Below :-

NATIONAL LOK ADALAT BENCH ON 08/10/2016 (SATURDAY)

**Hon'ble Justice Shri Sanjay Agrawal and
Shri Pramod Kumar Verma, Senior Advocate (Member), Lok Adalat.**

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Jaideep garg

Additional Registrar (Judicial)-cum-
Secretary to the High Court Legal Services Committee,
Bilaspur